

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.379/96

Wednesday, this the 29th day of October, 1997.

CORAM:

HON'BLE MR AM S IVADAS, JUDICIAL MEMBER

HON'BLE MR SK GHOSAL, ADMINISTRATIVE MEMBER

KR Venkatachalam,
Lecturer in Physics,
Nawaharlal Nehru College,
Kadmath.

- Applicant

By Advocate Mr PV Mohanan

Vs

1. The Administrator,
Union Territory of Lakshadweep,
Kavaratti.

2. The Secretary,
Ministry of Human Resources
Development,
(Department of Education),
Government of India,
New Delhi.

3. K Cherian,
Principal,
Mahatma Gandhi College, Androth,
Union Territory of Lakshadweep. - Respondents

By Advocate Mr PR Ramachandra Menon (for R.1&2)

By Advocate Mr MR Rajendran Nair (for R-3)

The application having been heard on 29.10.97 the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

When the O.A. was taken up for hearing, learned
counsel for the applicant submitted that he may be permitted
to withdraw the O.A. Permission is granted and the O.A. is
dismissed as withdrawn. No costs.

Dated, the 29th October, 1997.

(SK GHOSAL)
ADMINISTRATIVE MEMBER

(AM S IVADAS)
JUDICIAL MEMBER